

TES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter has
been filed &
is served.

Forwarded
for consideration
on objection
order.

11/1 Bench

for consideration
on objection
order.

2 Bench

consider
5.2.99 may
be served
on brother
party.

2 Bench
the copy of
order

5.2.99 may
be given to
counsel
both sides.

Received copy of order
for 2/14 for A.S.C. S.D. Jena
S. Behar
12-2-99
S.O.

5.2.99

It is submitted by Shri S.B. Jena that the
petitioner has filed this O.A. challenging the
order of transfer, but in the meantime
he has already joined the new place of
posting and according to his understanding
the petitioner may withdraw this case. In
view of this posted to 10.2.99.

S. Jena
10.2.99
W.A. - Chairman

Member (1)

10.2.99

It is submitted by Shri B.S. Tripathy,
on behalf of learned Counsel for the petitioner
that he does not want to pursue this O.A.
and he may be permitted to withdraw the
same. It is submitted by Shri S.B. Jena, learned Addl.
Standing Counsel. In view of the submissions
made on behalf of learned Counsel for the
petitioner, O.A. is disposed of for not
being pressed.

S. Jena
10.2.99
W.A. - Chairman

Member (1)